

Court Room No. 29.

Today's Board of matters/cases for consideration/hearing.

Date :-^{11th} Sepetember, 2020.

11.00 a.m. to 2.00 p.m.

Sr. No.	Case No.	Name of parties	Adv. Name	Stage	Remark
1	B.A 497/2018	Rakhee Chaphekar v/s State of Maharashtra			
2	BA 891/2020	RCF v/s Sayyed Khan			
3	BA 917/2020	AyanShkaikh v/s J.J. Marg P.S			
4	BA 953/2020	Dhanaji Jadhav v/s Worli P.S			
5	BA 937/2020	Tribhuvan Nai v/s Mulund P.S			
6	BA 962/2020	Lal Mohd Shakikh v/s Shivaji Nagar P.S			
7	ABA 805/2020	Rajesh Patel v/s State of Maharashtra.			
8	Poc. Spe. Case 160/2018	Tilak Nagar P.S v/s Sachin Patil			

**Sd/-
Sheristedar, CR No. 29.**